

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA(LIQ.)/55/2024 C.P. (IB)/102(MB)2019

IN THE MATTER OF

Transport Corporation Of India Limited ... Petitioner

Vs

Thakkarsons Roll Forming Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel for the Applicant

For the Respondent:

ORDER

IA(LIQ.)/55/2024:- Learned counsel for the applicant prays for short adjournment. Allowed as prayed for, Adjourned to **18.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/